

- (iv) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises) and the Hindustan Photo Films Manufacturing Company Limited (HPF) for the year 2009-2010.

[Placed in Library. See No.L.T. 316/15/09]

LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: I have to inform Members that a letter has been received from Shri Manohar Joshi stating that he is unable to attend the House due to some personal reasons. He has, therefore, requested for grant of Leave of Absence from 13th July to 7th August, 2009, of the current (217th) Session of the Rajya Sabha.

Does he have the permission of the House for remaining absent till the end of the current Session of the Rajya Sabha?

(No Hon. Member dissented)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

MOTION FOR ELECTION TO THE NATIONAL WELFARE BOARD FOR SEAFARERS

THE MINISTER OF SHIPPING (SHRI G. K. VASAN): Sir, I move the following Motion:

That in pursuance of clause (i) of Rule 4 read with Rule 6 of the National Welfare Board for Seafarers Rules, 1963 (as amended) framed under sub-section (2) of Section 218 of the Merchant Shipping Act, 1958 (Act No.44 of 1958), this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House to be a member of the National Welfare Board for Seafarers in the vacancy caused due to the retirement of Shri K. Chandran Pillai from the membership of Rajya Sabha on the 21st April, 2009.

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: Hon. Members, before we take up the Calling Attention, I want to inform the Members that the Member who initiates a Calling Attention should not take more than seven minutes and the other Members who are called by the Chair should not take more than five minutes each. Members should restrict themselves to strictly seeking clarifications. I also want to bring to the notice of the hon. Members that not more than one hour is spent on the Calling Attention. So, we have to finish this Calling Attention within one hour. I am sure the Members will keep in mind the time constraint and restrict their clarifications to the limit that I have mentioned. Now, Shri Prakash Javadekar to call the attention of the Minister.